

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 3248
(TO BE ANSWERED ON 22.03.2017)

ALLOWANCES TO GOVERNMENT EMPLOYEES

3248. SHRI V. ELUMALAI:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Unions of Government Employees have demanded for an early decision on pending issue of allowances recommended by the 7th Pay Commission;
- (b) if so, the details thereof;
- (c) whether the Government has set up a committee which held talks with the representatives of unions;
- (d) if so, the details and the outcome thereof; and
- (e) the time by which a final decision is likely to be taken in this matter?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): Several representations have been received from various employees' associations on allowances by the Committee on Allowances. Joint Consultative Machinery (JCM) has also requested to resolve the pending issues including allowances as soon as possible.

(c) to (e): To examine the recommendations of the 7th Central Pay Commission on Allowances (other than Dearness Allowance), a Committee of Secretaries under the Chairmanship of Finance Secretary and Secretary, Expenditure has been set up by the Ministry of Finance, Department of Expenditure on 22.07.2016.

In the 13 meetings held so far, the Committee has interacted with National Council (Staff Side), Joint Consultative Machinery (JCM) and the representatives of All India Railwaymen Federation (AIRF), National Federation of Indian Railwaymen (NFIR), All India Train Controllers Association (AITCA), All India Guards Council (AIGC), Federation of National Postal Organization, National Federation of Postal Employees, Bhartiya Postal Employees Federation, Bhartiya Postal Employees Association (Group-C), Joint Action Council of Service Doctors Organization (JACSDO), All India GDMO Association (AIGDMOA), Delhi Administration Doctors Welfare Association (DADWA), Faculty Association (Maulana Azad Medical College and associated hospitals), Faculty Welfare Association (Lady Hardinge Medical College), Safdarjung Hospital Medical Officers Association, All India Government Nurses Federation (AIGNF), Railway Nurses of India, All India ESIC Nurses Federation, PGI Nurses Welfare Association, Trained Nurses Association of India (TNAI), National Federation of Atomic Energy (NFAEE).

The Committee has not yet submitted its report to the Government. Decisions on implementing the Report will be taken after the Report is submitted by the Committee.
